

Reports and Action taken Statement of the Committee on Public Undertakings

SHRI LALITBHAI MEHTA (Gujarat): Madam, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports/Action Taken Statement of the Committee on Public Undertakings (Thirteenth Lok Sabha):-

- (i) Eleventh Report on Air India Limited—Reconstitution of Board of Directors;
- (ii) Twelfth Report on Hindustan Petroleum Corporation Limited—Infructuous expenditure on creation of a pipe line;
- (iii) Forty-eighth Study Tour Report on Hindustan Shipyard Limited;
- (iv) Forty-ninth Study Tour Report on RITES Limited;
- (v) Fiftieth Study Tour Report on Dredging Corporation of India Limited;
- (vi) Fifty-first Study Tour Report on Mishra Dhatu Nigam Limited; and
- (vii) A Statement showing Action Taken by Government on the recommendations contained in Chapter I and V of the Seventh (Action Taken) Report of the Committee on Public Undertakings (Thirteenth Lok Sabha) on Air India Limited.

Matter Raised with Permission of Chair

Proposal to Set up a Film Studio-Museum in Mumbai

उपसभापति: हेमा मालिनी जी, आप कुछ कहना चाह रही थीं? If the House would permit, I can allow her to speak. ...(*Interruptions*)...

SHRI K. NATWAR SINGH (Rajasthan): It is a good thing that she wishes to speak ...(*Interruptions*)...

श्री सुरेश पचौरी: (मध्य प्रदेश): मैडम, मेरा एक व्यवस्था का प्रश्न है। मेरा व्यवस्था का प्रश्न यह है कि अगर आप रूल 180(5) देखें तो जब Calling Attention लिस्ट हो जाता है तो नॉर्मली क्वेश्चन ऑवर के बाद पेपर्स lay होते हैं और उसके बाद अगर Calling Attention लिस्टेड है, तो उसे priority दी जाती है। अगर आप रूल 180(5) देखें तो उसमें लिखा है कि "The proposed matter shall be raised after the questions and the laying of papers, if any, on the Table and before any other item in the list of business is taken up

and at no other time during the sitting of the Council."

उपसभापति: इसमें कोई व्यवस्था का प्रश्न नहीं है। I am saying if the House so permits, Shrimati Hema Malini is taking up some good cause.

AN HON. MEMBER: Madam, it is her maiden speech. Please, allow her to speak ...*(Interruptions)*.

श्री सुरेश पचौरी: मैडम, मेरा अनुरोध है कि आप सर्वोपरि हैं, आप इस सर्वोच्च आसदी पर विराजमान हैं, आप जो व्यवस्था देंगी, वह हमें शिरोधार्य है लेकिन यह प्रिसिडेंट न बने। जब Calling Attention लिस्ट हो जाता है तो Priority Calling Attention को ही दी जाती है। आज उनके ऊपर विशेष अनुकंपा करके सदन की राय से यह अनुमति प्रदान की जा रही है, हमें इसमें कोई आपत्ति नहीं है लेकिन यह एक प्रिसिडेंट न बने, यह मेरा अनुरोध है ...*(व्यवधान)*...

उपसभापति: सुरेश पचौरी जी ने बिल्कुल करेक्ट बात कही कि ऐसा कोई प्रिसिडेंट नहीं बनना चाहिए, इसलिए मैं हाऊस की अनुमति ले रही थी। मैं इस चेयर पर बैठी हूँ लेकिन हाऊस सुप्रीम है। If the House so agrees, and the Mover of the Calling Attention Motion, Shri Pranab Mukherjee, is so magnanimous as to allow her to speak, then, I will let her speak; it is her maiden speech. ध्यान से सुनिए, अब डिस्टर्ब मत कीजिए। नारायणसामी जी बैठिए।*(व्यवधान)*.... बैठ जाइए.....*(व्यवधान)*..... No, I am not allowing *(Interruptions)*.....Mr. Narayanasamy, we know that you are present in the House. You have already made your presence felt....*(Interruptions)*....

SHRI V. NARAYANASAMY (Pondicherry): Madam, myself and the hon. Member, Shrimati Hema Malini, had taken oath on the same day. I wanted to make my maiden speech. I gave my name for the Special Mentions. But that was disallowed without following the proper rules. I brought it to the notice of the hon. Deputy Chairman. Madam, rule 180B, sub-clause (ii) says, "....It shall not refer to a matter which is not primarily the concern of the Government of India." You have disallowed me without following the rules.

THE DEPUTY CHAIRMAN: No, Mr. Narayanasamy, I am not allowing this. This is not the way. Please, sit down. Mr. Narayanasamy, you have lost your maidenship long ago. So, please, sit down. You are no more a 'maiden'.

श्री राजू परमार (गुजरात): मैडम, नारायणसामी जी को आज allow कर दीजिए
....(Interruptions)

उपसभापति: बोलिए हेमा मालिनी जी, बोलिए। Please, keep order in the House.

प्रो० राम देव भंडारी (बिहार): मैडम, भाषण के बाद इनको एक बार “चल धनो” कहना पड़ेगा।

उपसभापति: बोलिए हेमा मालिनी जी।

SHRIMATI HEMA MALINI (Nominated): Hon. Deputy Chairperson, I wish to share my long nurtured dreams with the House today.

THE DEPUTY CHAIRMAN: The dream of a 'Dream Girl'.

SHRIMATI HEMA MALINI: As the House is aware, I hail from the film world and hence, I would like to speak on the Indian film industry and try to sell my dreams that one day, it shall see the dawn of reality—the reality to satisfy and fulfil those dreams, the Bombay dreams, of millions of starry fans craving for entertainment which only our film industry can provide and satisfy.

I have been a witness to the evolution and growth of the Hindi film industry for the last 30 years. This industry is now at the peak of its performance as the whole world is watching our progress with keen interest. We have created an enviable place for ourselves in the world. Our entries have been nominated for international film festivals. To further the popularity, I propose that a Film Museum on the lines of the Universal Studios and NGM Studios of USA be set up in Mumbai, it being the film centre of India. In this museum studio, several statues, portraits of film personalities of the bygone era, can be set up. This studio museum would also be a repository of old film friends. We may showcase in this centre the old and vintage cameras, costumes, which were used for shooting different movies. We can also project works of classical and ace directors also. The contemplated studio is intended to bring unique entertainment experiences to millions of people around the world. We shall do this through modern pictures, home videos, theme parks and other attractions and many more. There would be thrills and chills as well as tears and laughter of inspiring wonder and ultimately transforming moments into lasting memory. Our one section of the studio museum would be fully animated where we would show history of films and how

those old and classic films like Mughal-e-Azam, Sholay and many other films were made. The purpose of this centre would be not only to perpetuate the memory of our great artistes of yesteryears like Dada Saheb Phalke, Raj Kapoor, Ashok Kumar, Satyajit Ray and many others but also to expose our new generations to the great veterans who had contributed immensely in the building up of our film industry in India. To conceptualise and realise this glorious dream, may I request the Government to allot a piece of land in Mumbai for setting up this project and provide sufficient funds? I do assure the Government of my voluntary association with the project along with colleagues and co-artistes belonging to the film industry. Initially, the project may be involving some funding from the Government. But the project ultimately would become self-sustaining while it would become a popular tourists attraction drawing scores of people from all over India as well as foreign tourists. The entire project would become cost-effective and each unit a profit centre by itself, a domestic entertainment centre and a foreign exchange earner. These are some of my thoughts that come to my mind now which I have taken the liberty of placing before the august House. As I begin to proceed in this direction, I would definitely look for advice and counsel from all the Members of the House. Thank you.

SHRI S.S. AHLUWALIA (Jharkhand): I Support the dreams of dream girl.

THE DEPUTY CHAIRMAN: The entire House supports it.

श्री बालकवि बैरागी: महोदया, मुझे नारायणसामी की तरफ से एक बात कहनी है—'हाय हम हेमा मालिनी नहीं हुए।'

उपसभापति: अमजद खान भी नहीं हुए।

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

The plight of tea garden workers due to sickness and closure of a large number of tea gardens leading to starvation deaths

SHRI PRANAB MUKHERJEE (West Bengal): Madam, with your permission, I call the attention of the Minister of Commerce and Industry to the plight of tea garden workers due to sickness and closure of a large number of tea gardens leading to starvation deaths.